

FAMILYWELFARE (SHRIM. L. FOTEDAR):
On behalf of Shrimati D. K. Tharadevi
Siddhartha I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the New Delhi Tuberculosis Centre, New Delhi, for the year 1990 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the New Delhi, Tuberculosis Centre, New Delhi, for the year 1990.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT - 1406/92]

Notification under India Railways Act, 1989.

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI MAL-
LIKARJUN): I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under section 199 of the Indian Railways Act, 1989:—
- (i) The Railways Red Tariff (Second Amendment) Rules, 1991 published in Notification No. G. S. R. 649 in Gazette of India dated the 9th November, 1991.
- (ii) The Railway Red Tariff

(Third Amendment) Rules, 1991 published in Notification No. G. S. R. 650 in Gazette of India dated the 9th November, 1991. [Placed in Library See No. LT-1404/92]

- (2) A copy each of the following Notifications (Hindi and English versions) under subsection (3) of section 30 of the Railway Claim Tribunal Act, 1987:—

- (i) The Railway Claims Tribunal (Procedure for investigation of Misbehaviour or incapacity of the Chairman, Vice-Chairman and Members) Rules, 1991 Published in Notification No. G. S. R. 699 (E) in Gazette of India dated the 26th November, 1991.
- (ii) The Railway Claims Tribunal (Procedure) Amendment Rules, 1991 published in Notification No. G. S. R. 700 (E) in Gazette of India dated the 26th November, 1991.

- (iii) The Railway Claims Tribunal (Salaries, Allowances and condition of services of Chairman, Vice-Chairman and Members) Amendment Rules, 1991 published in Notification No. G. S. R. 726 (E) in Gazette of India dated the 6th December, 1991. [Placed in Library See No. LT - 1405/92]